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O.A.NO. 782 OF 2002

02. ORDER DATED 03-10-2002.

On consent of the Counsel for the Applicant and Mr.A.K.Bose, learned Senior Standing Counsel for the Union of India appearing for the Respondents, this matter is taken up for final disposal today.

It has been pointed out with reference to the Department's letter No.A-34014/10/2001-Ad-IX, dated 12th September, 2002 that during the pendency of this case, the matter received due consideration of the Board and it has been decided that persons ~~who~~ qualified in the Departmental examination, 2001, irrespective of the date of actual conduct of the examination, shall be treated as eligible for promotion during the recruitment year 2002-2003.

On the face of the aforesaid decision of the Board/Respondents, the Applicant has filed a Memorandum seeking permission to withdraw this O.A. On the face of the same, this OA is disposed of being withdrawn, without imposition any costs.


(B.N. SOM) 3/10
VICE-CHAIRMAN


03.10.2002
(MANORANJAN MOHANTY)
MEMBER (JUDICIAL)

Copy of order
dt-3/10/02 issued
to the Counsel
for both side.


Sr. Ch. 7/10/02

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8/10/02